

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 304**  
**(IB)-425(ND)2019**

**New IA- 1764/2024, New IA- 1766/2024**

**IN THE MATTER OF:**

**M/s. Italimpianti Orafi Spa**

**... Applicant/Petitioner**

**Versus**

**M/s. Green world International Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 26.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. KK. Mishra, Adv. Sahil Nagpal, Adv. Nikita Rana & Adv. Tanvi Jain in IA No. 1764/2024 and IA No. 1766/2024

**For the Respondent** :

**For the Intervener** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-1764/2024:** For the reasons stated therein, **the IA is allowed**, and the progress report for the period from 01.07.2023 to 30.09.2023 is kept on record, subject to all just exceptions.

**IA-1766/2024:** For the reasons stated therein, **the IA is allowed**, and the progress report referred to therein is kept on record, subject to all just exceptions.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**